

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1389
ANSWERED ON:28.11.2000
BAN ON TINTED GLASS ON VEHICLES IN DELHI
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the tinted glasses on vehicles is prohibited in Delhi;
- (b) if so, whether the Delhi Police becomes active to enforce the same only when some incident takes place;
- (c) if so, whether the Government propose to take any concrete steps on the non-compliance of the rules and also on the inaction by the Delhi Police in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a): Yes, Sir.

(b)to(e): No, Sir. The action against the vehicles carrying tinted glasses is taken on a continuing basis. Delhi Police had, during the preceding year and till 15th November, 2000 in the current year, challaned 88,500 cases in connection with this offence.